(21)

Declaration of Assets and Liabilities

Vear 2023 - 2024

	I, CHANDAN KUMAR , son/daughter/wife of AWADAESH YADA
10/10/	ged 33 years, belonging to BIHAR VIDHAN SABHA PATNA
Joyo (Ray)	service and presently working as OFFICE ATTENDENT (SWEPER). give herein below the details of the assets (immovable, movable, bank balance, etc.) of
gort my	give herein below the details of the assets (immovable, movable, bank balance, etc.) of
661	myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(i)	Cash	1,000/~	PRIYANKA KUMARI			
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	7.00/2~	5,00/24			
(iii)	Bonds, Debentures and Shares in companies	<u> </u>	No.	_	A CONTRACTOR OF STREET	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	E CONTRACTOR DE				
(v)	Motor Vehicles (details of make, etc.)	MOTOR CYCLE JH11J 9844 PASSLON PRO		200	A MATERIAL PROPERTY OF THE PRO	
(vi)	Jewellery (give details of weight and value)	5 GRAM ChoLD	20 GRAM			A vententenes en en en en
(vii)	Other assets, such as values of claims / interests		_	-		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					LEALING
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		_			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as Interest in property)				ANTEACY SEASON	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Nø.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		The state of the s
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		damen

Chandan Kunar.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		-
	(f) Other dues, if any	_	The second second
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CFSPK77754L	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		1 Gardina (1997)
	(ili) Sales Tax (Only in case of proprietary business)		
100	(iv) Property Tax		and the second s

C. Personal Detail 110115365650 GPF/CPF/PRAN No. Gender Date of Birth 0 (DD/MM/YYYY) 1 1 0 Class/Group (A/B/C) Cadre BIHAR VIDHAN SABHA PATNA (Full Name e.g. B.A.S.-Bihar Administrative Service, 8.S.S.- Bihar Secretariat Service etc.) Home District JAMUI (BIHAR) I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Charolan Kurran

Name of Employee: CHANDAN KUMAR

Designation: Office ATTENDENT (SWEEPER)

Department: BIHAR VIDHAN SABHA PATNA

Note:

Place: PATNA

Date: 06/02/2024.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Charley Kumar.